

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/1998/1521/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
District & Sessions Judge,
Udalguri.

Dated Guwahati, the 9th March, 2021

Sub: **Casual leave.**

Ref:- Your letter No. DJ(U) 815 dtd 09.03.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.03.2021, has been granted.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-58/1998/1522/A, dated 9.3.2021

Copy to:

1. The Project Manager, Gauhati High Court

(9/03/21)

JT.REGISTRAR (VIGILANCE)

sd/-